

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 19.09.2018 (Wednesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 06/2017	Hyundai Motor India Ltd. Vs. CCI & Ors.	Vikram Sobti Mehul Parti Aroon Menon	Saraswat Mohapatra (R-1) K.K. Sharma (R-2) Vaibhav Gaggar Neha Mishra RishabhJuneja

10:40 AM


In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

1.	I.A. No. 1470 of 2018 in Comp. App. (AT) (Ins) No. 135 of 2018	Kadevi Industries Ltd. Vs. Indian Bank & Ors.	Siddharth Jain	T. N. Durga Prasad R1 to R3 YogeshJagia R5
2.	Comp. App. (AT) (Ins) No. 134 of 2018	Ramesh K. Vaidyanathan & Anr. Vs. Kohinoor CTNL Infrastructure Company Pvt. Ltd. & Ors. with	Amrita Singh	Honey Satpal (R1) Ms. Surbhi Khattar (R3)
3.	Comp. App. (AT) (Ins) No. 482 of 2018	Sunil Kumar Rishi Vs. Debashis Chakravarty	R. Sudhinder	
4.	Comp. App. (AT) (Ins) No. 456 of 2018	Krishna Kumar Mintri Vs. Kamlesh Kumar Sighania & Anr.	Anna Malhotra	Rajesh Gautam
5.	Comp. App. (AT) (Ins) No. 457 of 2018	Aishwarya Technology and Telecom Ltd. Vs. SEI Trading India Pvt. Ltd. & Anr.	Sudhir Naagar	Chandni Arora-R1
6.	Competition App. (AT) No. 01 of 2018	Tata Power Delhi Distribution Ltd. Vs. CCI & Anr.	Farhad Sorabjee Amitabh Kumar Reeti Choudhary	M.G. Ramachandran Poorva Saigal

For Admission (Fresh Cases)

7.	Comp. App (AT) (Ins) No. 545-546 of 2018	Kavita Anil Taneja Vs. ISMT Limited	Nitin Lalwani	
8.	Comp. App (AT) (Ins) No. 554 of 2018	Universal Woollen Mills Vs. Winsome Yarns Ltd.	Hemant Kothari	



9.	Comp. App (AT) (Ins) No. 556 of 2018	Radius Synergies Pvt. Ltd. Vs. Shree Nursingsahay Mudungopal	Niraj Kumar Singh	
10.	Comp. App (AT) (Ins) No. 558 of 2018	Johnwin Manavalan Vs. Siti Networks Ltd. & Anr.	Sharath Sampath	
11.	Comp. App (AT) (Ins) No. 559 of 2018	Sales Tax Department State of Maharashtra Vs Phoenix Erectors Pvt Ltd and Ors	Prashant S.Kenjale	
12.	Comp. App (AT) (Ins) No. 560 of 2018	Sanjay Kumar Ruia Vs. Catholic Syrian Bank Ltd.	Sanjay Kumar	
13.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors.	Arvind Kumar Gupta	
14.	Comp. App (AT) (Ins) No. 562 of 2018	Gail (India) Ltd. Vs. State Bank of India & Ors.	Sumit Kumar Vats	
15.	Comp. App (AT) No. 321 of 2018	C.J. Mathew Vs. Greendot Hotels & Resorts (India) Pvt. Ltd. & Ors.	Anirudh Wadhwa	
16.	Comp. App (AT) No. 322 of 2018	Dhananjay Krishnanath Gaikwad & Ors. Vs. Tuljabhavani Cold Storage Pvt. Ltd. & Anr.	Aaditya A. Pandey	
17.	Comp. App (AT) No. 323 of 2018	Axestrack Software Solutions Pvt. Ltd. Vs. Harman Singh Arora & Ors.	Manisha Choudhary	
18.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors.	R.P. Kapur	
19.	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	

For Admission (After Notice)

20.	Comp. App (AT) (Ins) No. 97 of 2017	Achenbach Buschhutten CmbH& Co. Vs. Arcotech Ltd.	VivekSibal	S. Chakraborty
21.	Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Punjab National Bank &Ors. With	Gautam Singh	Rajesh Kumar (R-1) Joy Saha (R5-RP) Sandeep Bisht(R-7)
22.	Comp. App. (AT) (Ins) No. 180 of 2018	Prakash Chand Jain Vs. Punjab National Bank &Ors. With	Aditya Pratap	Aditya Dhar-R7 Mr. Garg – R10

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23.	Contempt Case (AT) No. 10 of 2018 in Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Amit Agarwal & Ors.	Gautam Singh	
24.	Comp. App. (AT) (Ins) No. 308 of 2018	Jaya Patel VS. Gas Jeans Pvt. Ltd. & Ors.	Priyadarshi Chaitanyashil	Nitin Thukral
25.	Comp. App. (AT) (Ins) No. 405 of 2018	SREI Infrastructure Finance Ltd. Vs. State Bank of India & Ors. With	Arijit Mazumdar	Srishti Khare
26.	Comp. App. (AT) (Ins) No. 466 of 2018	SREI Equipment Finance Ltd. Vs. Sumit Binani & Ors.	Diwakar Maheshwari	Sreenita Ghosh- RP
27.	Comp. App. (AT) (Ins) No. 459 of 2018	Akshay Uday Vs. Jones Lang LaSalle Property Consultants (India) Pvt. Ltd.	Arjit Mazumdar	
28.	Comp. App. (AT) (Ins) No. 468 of 2018	Randhiraj Thakur Vs. Jindal Saxena Finacila Services Pvt. Ltd. & Anr.	Srishti Juneja	
29.	Comp. App. (AT) (Ins) No. 471 of 2018	Srinivasa Garment Pvt. Ltd. Vs. Danalakshmi Paper Mills Pvt. Ltd. & Anr.	Ravi Raghunath	
30.	Comp. App. (AT) (Ins) No. 481 of 2018	MV Projects Vs. Divya Jyoti Sponge Iron Pvt Ltd and Ors.	Swapnil Gupta	
31.	Comp. App. (AT) (Ins) No. 485 of 2018	Lalan Kumar Singh Vs. Phoenix ARC Pvt. Ltd. & Anr.	Pooja Mahajan	Pooja Mahajan (R1), Sanyam Goel (R2)

12 :00 Noon

For Hearing (Part Heard)

32.	Comp. App. (AT) (Ins) No. 112 of 2018	Suresh Narayan Singh Vs. Tayo Rolls Ltd.	Suhita Mukhopadhyay	Amrita Sarkar
33.	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. CCI & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) Yaman Verma Tejas Karia

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2:00 PM.

For Hearing

34.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. with	SagardeepRathi	
35.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh – R1
36.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh – R1
37.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh – R1
38.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh – R1
39.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh – R1
40.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
41.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India &Ors. With	Anuj Berry	
42.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India with	A. Chakrabarty	
43.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India with	A. Chakrabarty	
44.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	

[Handwritten Signature]
18/2/18

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Hearing (Part Heard)

1.	Competition Appeal (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	Sonal Jain	Nisha Kaur Uberoi (R-1)
2.	Competition Appeal (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India &Ors.	Sonal Jain	Nisha Kaur Uberoi (R-1)

Note: Court will rise at 3:00 PM.

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By Order

Joint Registrar

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